

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:944
ANSWERED ON:01.08.2006
SCHEMES FOR DESTITUTE CHILDREN
Vijay Krishna Shri

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of schemes implemented by the Union Government for the destitute children, State-wise;
- (b) the grants released by the Government for above schemes to State Governments, NGOs and others during each of the last three years, State-wise and scheme wise;
- (c) the total number of poor and destitute children benefited from the above scheme, State-wise;
- (d) whether there is nay separate scheme for street children;
- (e) if so, the details thereof State-wise; and
- (f) the percentage of children benefited therefrom ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a) The schemes for destitute children being implemented by the Ministry of Women and Child Development are as under.

(i) An Integrated Programme for Street children

(ii) A programme for Juvenile Justice

(iii) Assistance to Homes for Children (Shishu Greh) to Promote in-Country Adoption.

(b) & (c) The details of grants released under the above schemes to State Governments and NGOs and the total number of poor and destitute children benefited during the last three years, State- wise and scheme-wise are given in the Annexure I, II and III.

(d) Yes, Sir.

(e) The details are as per reply to part (a), (b) and (c).

(f) There is no exact estimate available with the Government regarding the number/magnitude of street children and hence, it is not possible to determine the percenrage of children which has benefited therefrom.